

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
I.A. No. 16 of 2014

Dated : 15th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhasttigarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh Elec. Reg. Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. K.Gopal Chudhary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1
Mr. Raunak Jain for R-2

ORDER

We have heard the learned counsel for both the parties. They are directed to file their respective Written Submissions after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions if any on **01.10.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson